

**Anantpur Amaravati Expressway**

87. SHRI V. VIJAYASAI REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the Ministry has finally approved Anantapur-Amaravati Expressway recently;

(b) whether it is also a fact that the Ministry has agreed to share fifty per cent cost of land acquisition and present status of land acquisition;

(c) the procedure being followed in similar projects in other parts of the country with regard to land acquisition and sharing of costs;

(d) details of plan of action to complete the above expressway; and

(e) reasons for narrowing the expressway from 200 meters to 100 meters?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (e) The Ministry of Road Transport and Highways has held 2 meetings with officers of Government of Andhra Pradesh on 13-08-2018 and 23-10-2018 regarding the development of an Access Controlled Green Field Expressway connecting the new capital city of Amaravati to Anantapuramu in the State of Andhra Pradesh. The alignment of the aforesaid road stretch has been finalized with a length of approximately 384 kms. and 100m Right of Way to develop the expressway initially as 4-lane expressway with a provision of upgradation/expansion to 8-lane in future depending upon the traffic requirement. Government of Andhra Pradesh has agreed to transfer the government land free of cost and bear 50% of the cost of the land to be acquired. Further, the Government of Andhra Pradesh has also agreed to obtain requisite statutory clearances (*i.e.* environmental, forest, wildlife etc.) so that the approval/award of civil work/execution of work for the aforesaid expressway is taken up expeditiously. Land acquisition proceedings for the expressway have been initiated. Similar projects in other parts of the country (including Amaravati-Anantapuramu Expressway) are taken up subject to the State Government has acquired 50% land by the time the DPR is ready and where 90% land has been acquired at the time of award of the project.

**Bharatmala project**

88. SHRI SANJAY RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry is implementing Bharatmala project to construct 25,000 kms. of roads along India's borders, coastal areas, ports, religious and tourist places; and

(b) if so, status of progress of the project and target fixed for completing the work?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) The Cabinet Committee on Economic Affairs has approved the implementation of an umbrella programme for National Highways “Bharatmala Pariyojana Phase-I” on 24th October, 2017, at an estimated outlay of ₹ 5,35,000 crore. A total of 24,800 kms. length of National Highways have been considered in Phase-I as well as 10,000 km. residual road works under NHDP. Under this programme, the Ministry has identified stretches for development of about 9,000 km. length of Economic corridors, about 6,000 km. length of Inter-corridor and feeder roads, about 5,000 km. length of National Corridors Efficiency improvements, about 2,000 km. length of Border and International connectivity roads, about 2,000 km. length of Coastal and port connectivity roads, about 800 km. length of Expressways and balance length of about 10,000 km. of roads under NHDP. Out of 34,800 kms. highway projects with aggregate length of approximately 6460 kms. have been awarded under Bharatmala Pariyojana (including residual NHDP works) upto November, 2018. Bharatmala Pariyojana Phase-I is targeted for completion by year 2021-22.

#### **NHs in Gujarat**

†89. SHRI NARANBHAI J. RATHWA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of Highways in Gujarat to be upgraded into National Highways during the last three years;

(b) the names of these Highways and their lengths; and

(c) the various works done on the above-mentioned Highways and the length of Highways covered till date?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) Twelve Highways have been up-graded to National Highways during the last three years.

(b) These National Highways are 147, 51, 751, 756, 148M, 751D, 751DD, 351F, 147, 148N, 754K having aggregate length of 1360 km.

(c) The work in 116 km. length has been sanctioned and is in implementation stage.

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† Original notice of the question was received in Hindi.